GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:4233 ANSWERED ON:06.09.2012 HARIYALI YOJANA Singh Shri Bhola

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of proposals received by the Government under "Hariyali Yojana", State-wise; and
- (b) the State-wise amount allocated, released and utilised under the said scheme during the last three years and the current year?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI SISIR KUMAR ADHIKARI)

- (a) The Department of Land Resourcesis not implementing any scheme namely "Hariyali Yojana". However, the Department of Land Resources is implementing three area development programmes namely Drought Prone Areas Programme (DPAP), Desert Development Programme (DDP) and Integrated Wastelands Development Programme (WDP) on watershed basis. The guidelines for these programmes were revised during 2002-03 and named as "Hariyali Guidelines". The DPAP, DDP and IWDP projects sanctioned from 2003-04 to 2006-07 were implemented as per the Hariyali Guidelines. No new projects under Hariyali Guidelines were sanctioned after 2006-07. Hence, no proposals for sanction of projects were received from States in the Department from 2007-08 onwards under these programmes. However, central assistance is being provided for completing ongoing projects sanctioned upto 2006-07. The first installment was released along with the sanction of projects. These programmes being demand driven, subsequent installments are released on receipt of claim proposal from the State Government along with requisite supporting documents. As such, receipt of proposals and sanction of funds is a continuous process. In case the proposals are found incomplete for one or the other reason, the same are referred back to the State Government.
- (b) The programmes being demand driven, no state-wise allocation is made. However, State- wise central funds released and utilized under DPAP, DDP and IWDP during last three years and current year is at Annexure-I.